



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No. 353/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

Name of the Company		Pankaj Commercial Builders Pvt Ltd-Vs-ROC, WB		
Under Section		252 (3)		-
SI.	Name & Designation of Authorized		Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL LETTERS)			date

ORDER

Nobody is present from the appellant's side.

The Registrar of Companies, West Bengal (ROC) has filed report. Appellant is directed to file rejoinder, if any, to the ROC report.

For hearing list it on 23/03/2018.

(Jinan K.R.) Member (J)